

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/99/2739/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Md. Abdul Hakim,  
District & Sessions Judge,  
Karbi Anglong.

Dated Guwahati, the 10<sup>th</sup> August, 2020

Sub:- **Headquarter leave permission.**

Ref:- Your letter No. DJKA.6081/2020, dtd. 04.08.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for headquarter leave permission, with your official vehicle, at your own cost, from evening of 07.08.2020 (after Court hours) till the morning of 10.08.2020 (before court hours), has been granted, subject to adherence to lockdown protocols. Further, the Addl. District & Sessions Judge, Karbi Anglong and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-6/99/2740/A, dated 10.8.2020  
Copy to:

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**

Rdgn